

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 304 of 2013

Dated : 21st July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

EMCO Energy Ltd. ... Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee**

**Counsel for the Respondent (s): Ms. Deepa Chawan
Ms. Ramni Taneja
Mr. Krian Gandhi for R-2
Mr. M.Y. Deshmukh for MSETCL &
MSLDC**

ORDER

Post the matter for hearing on **11.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vg